

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

EXECUTION APP. NO.02/2024

IN

O.A. No. 546/2022

IN THE MATTER OF:

GYANENDER SINGH RANA

PETITIONER

VERSUS

KABIR DAIRY &ORS.

RESPONDENTS

INDEX

SR. NO	PARTICULARS	PAGE NOS.
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Date: 10.04.2024

Place: New Delhi

through

P. Kalra
PUJA KALRA
Standing COUNSEL MCD
Chamber-430, Block-1
Delhi High Court, New Delhi
~~PUJA KALRA~~
Mob:- 9312839323

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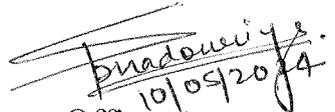
RESPONDENTS

FACTUL AND ACTION TAKEN REPORT OF BEHALF OF MCD

1. That this Hon'ble Tribunal vide its order dated 08.04.2024 directed to the respondent to file the status report in compliance of the order passed on 05.08.2022 in O.A. NO. 546/2022.
2. That the area in question i.e. Shahbad Daulatpur Village lies in the jurisdiction of ward no. 29, Pooth Khurd of MCD.
3. That the dairies mentioned in the application was inspected by the field staff of the department and notice was served to them to stop the illegal activity of dairy.
4. That 04 diary owners namely Sh. Kabir, Amit, Meer Singh and Paltu stopped the activity in compliance of the notices and submit their reply with affidavits. The copies of notice dated 17.08.2022 with replies are annexed herewith as **Annexure A**. The properties were again inspected on 20.04.2024 and no activity of dairy was found at the premises.

5. That the dairy of Sh. Shehzad was sealed by MCD on 10.09.2022 on the failure to comply with the notice dated 17.08.2022 regarding stoppage of the illegal activity. The copy of notice dated 17.08.2022 along with the sealing photographs are annexed herewith as **Annexure- B**.
6. That the dairy of Sh. Prahlad and Sh. Buddhu Bihari were not found in the area, after local inquiry it was came to knowledge that they have themselves stopped the activity of running of dairy. Photographs of the properties are annexed herewith as **Annexure- C**.

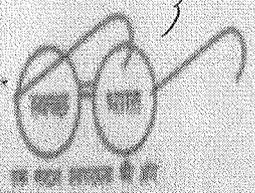
The above status report/ action taken report may be taken on record.


10/09/2024
Veterinary Officer /Narela Zone
MCD



पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा नं० 312, MCD जौनल बिल्डिंग
नरेला दिल्ली-110040

दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com



No. 426/DD(VS)/NZ/2022

Dated:-

SH Kabin ~~SH Kabin~~
Firmi Road, ~~SH Kabin~~
~~Shahbad Joudal Area~~
~~Delhi 49~~

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भैस की डेरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भैस की डेरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जाएगा और अधिकार को सील भी किया जा सकता है।

दिनांक 25/08/22 को आर्य अरि 10 का आर्य

SHK
17/08/22

एम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

कॉपी

17/08/22

37

By: [Signature]
Secretary (VS)
North Zone NDMA

Dated: 24.08.2022

Am. A

4

The Deputy Commissioner,
North Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Sub: - Application regarding reply of Closure Notice vide Notice
426/DD (VS)/NZ/2022 on dated 17.08.2022.

Respected Sir/Madam,

I, KABIR S/O AJIZ RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 That I am the owner / Tenant / Authorized person of PROPERTY/PREMISES situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 and I have received cause/closure Notice 426/DD (VS)/NZ/2022 on dated 17.08.2022.

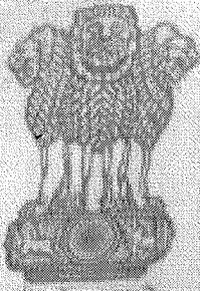
That I have received of the Cause/closure Notice / Challan due to misused for running the trade of cattle dairy in total violation of permissible use of the said property and I undertake that I have closed down above said trade.

That I request to Municipal Corporation of Delhi and concerned department kindly cancel or resolve the show cause/closure notice of the above said premises/property.

Thank you

[Signature]

With Regards



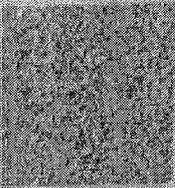
सत्यमेव जयते

INDIA NON JUDICIAL

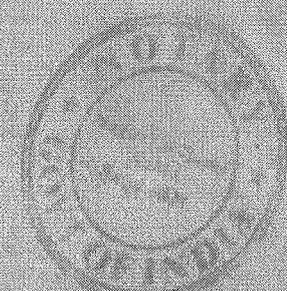
Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL77085587277055U
Certificate Issued Date	: 24-Aug-2022 02:02 PM
Account Reference	: IMPACC (IV) d8873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL0L87340396835953931407U
Purchased by	: KABIR
Description of Document	: Article 15 Indemnity Bond
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: KABIR
Second Party	: MUNICIPAL CORPORATION OF DELHI
Stamp Duty Paid By	: KABIR
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)



Please write the type below this line



Handwritten signature

I, KABIR S/O AJIZ R/O FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 426/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action taken against me.
7. If I will be working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

DEPONENT

[Signature]

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

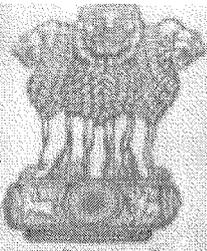


[Signature]

DEPONENT

A T
F E D
NOT
DELHI

24 AUG 2022



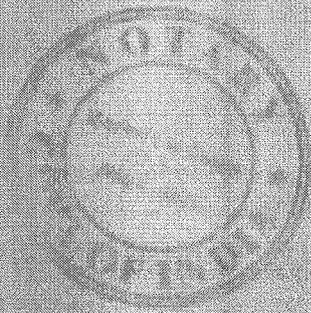
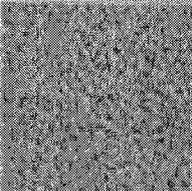
सत्यमेव जयते

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

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Certificate Issued Date	: 24-Aug-2022 12:58 PM
Account Reference	: IMPACC (IVY) 0873403/ DELHV DL-DLH
Unique Doc. Reference	: SUBIN-DL DL87340335E96097590934U
Purchased by	: KABIR
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: KABIR
Second Party	: Not Applicable
Stamp Duty Paid By	: KABIR
Stamp Duty Amount (Rs.)	: 10 (Ten only)



Read the instructions below the line



Handwritten signature

KABIR S/O AJIZ R/O FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 426/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

[Signature]
DEPONENT

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

[Signature]
DEPONENT



24 AUG 2022

ATTESTED

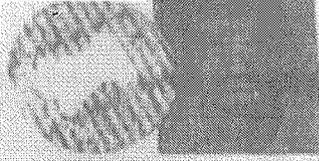
DELHI

42

Ag. A

9

भारतीय निर्वाचन आयोग
ELECTION COMMISSION OF INDIA
IDENTITY CARD



चुनवाले का नाम पंजीय

Elector's Name Kabir

पिता का नाम पंजीय

Father's Name : Ajg

लिंग / Sex : पुरुष / Male

1.1.2009 का आयु / Age as on 1.1.2009 : 36 Year

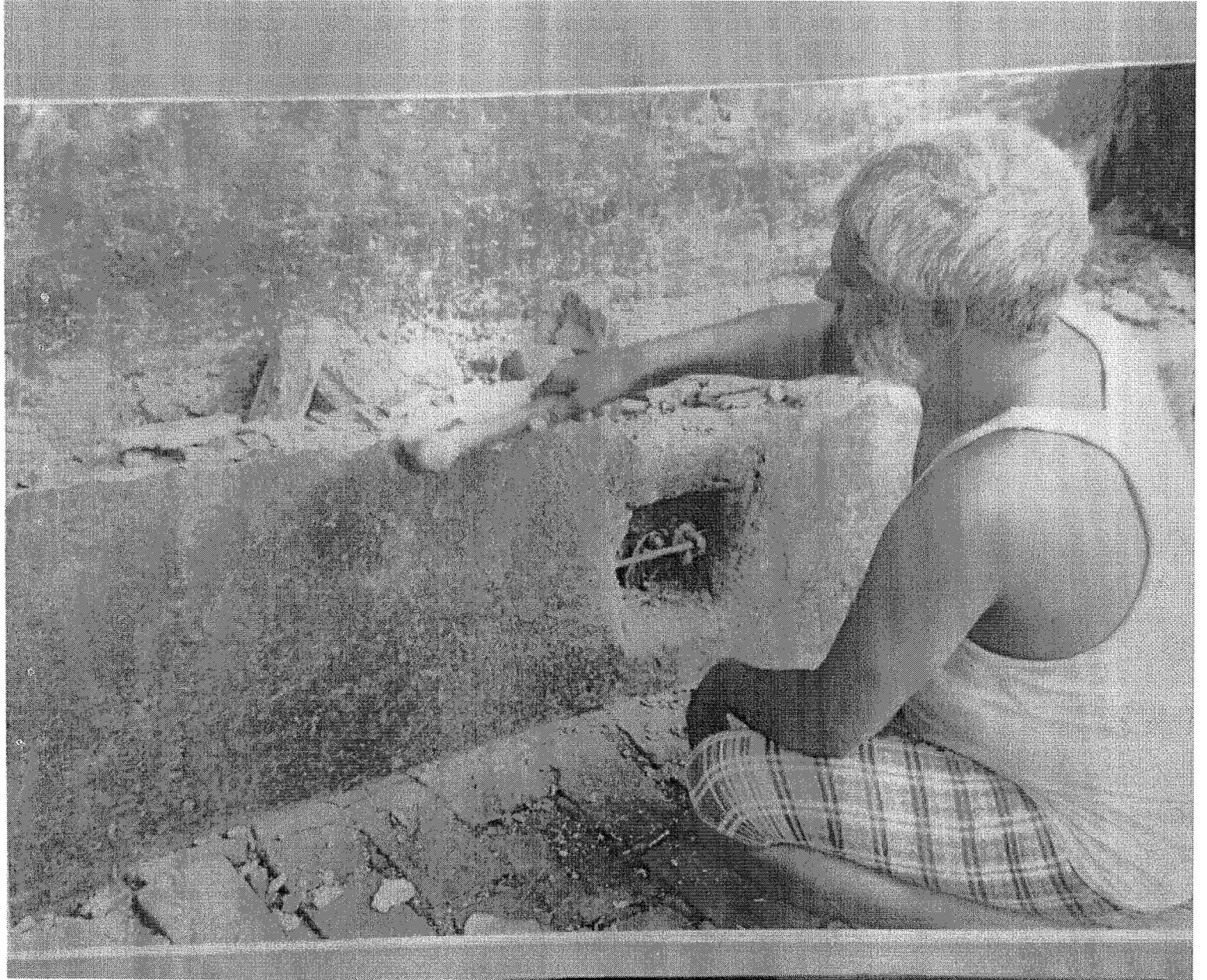
पता / Address
A-752 - A-BLOCK PKT-7 ROHINI
SECTOR-17 DELHI
पिन 220009

पंजीय
Signature of the
Elector's Registration Officer
for B-1(1), L.A. Assembly
Constituency

यह कार्ड मतदाता के नाम पर निर्वाचन आयोग द्वारा जारी किया गया है। इस कार्ड को मतदाता को अपने मतदान के लिए अपने मतदान केंद्र पर ले जाना चाहिए।

9811455184

9811455184



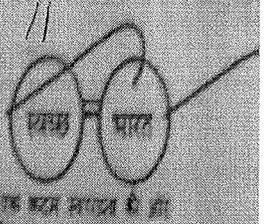


44

पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा नं० 312, MCD जोनल बिल्डिंग
नरेला दिल्ली-110040

दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com

Ann. 14



No. 429/DD(VS)/NZ/2022

Dated:-

SH Amit Kumar
Firni Road No 17
Rakhi Nagar Parli
Ki du Kon Shahbad
Tawal Pur Delhi 49

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जायेगा व आपके परिसर को सील भी किया जा सकता है।

25/08/22

[Handwritten Signature]

एँम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

[Handwritten Signature]

17/8/22

Dated: 08.09.2022

/2

To,

The Deputy Commissioner
Delhi Municipal Corporation
Narela Zone, Delhi-110040.

By: *[Signature]*
Date: *[Signature]*
Deputy Director (VE)
Narela Zone N0140

Sub: - Application regarding received cause/closure Notice / Challan vide No. 429/DD(VS)NZ/2022 on dt. 17.08.2022.

Respected Sir/Madam,

I, AMIT KUMAR SON OF SH. KULDEEP SINGH RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARICHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110040, That I am the owner / Tenant / Authorized person of MILK DAIRY situated FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARICHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110040 and That Delhi Municipal Corporation has issued cause/closure Notice / Challan vide No. 429/DD(VS)NZ/2022 on dt. 17.08.2022 above said CATTLE DAIRY.

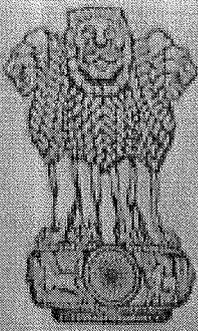
That I inform to you that I have closed down above said CATTLE DAIRY. That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property. I also undertake that I shall only open above said CATTLE DAIRY after the getting licence from Delhi Municipal Corporation.

That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property.

Thank you

[Signature]
With Regards

AMIT KUMAR



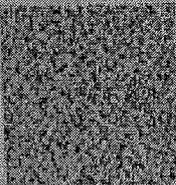
सत्यमेव जयते

INDIA NON JUDICIAL

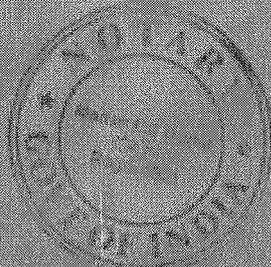
Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DLB5291810662153U
 Certificate Issued Date : 09-Sep-2022 12:50 PM
 Account Reference : IMPACC (IV) d1873403/DELHI/ DL-DLH
 Unique Doc. Reference : SUBIN-DLDB73403608268178454600
 Purchased by : AMIT KUMAR
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : AMIT KUMAR
 Second Party : Not Applicable
 Stamp Duty Paid By : AMIT KUMAR
 Stamp Duty Amount (Rs.) : 10
 (Ten only)



Please write or type below this line



Amit Kumar

Disclaimer

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I, AMIT KUMAR S/O SH. KULDEEP SINGH R/O FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

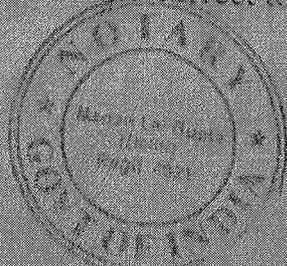
19

1. That I am the tenant/ owner of the Property situated at FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110042.
2. That I received Notice No. 429/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
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5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action take against me.
7. If I will working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

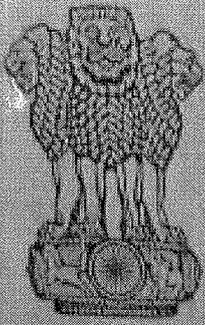
Ammit Kumar
DEPONENT

VERIFICATION:-

Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



Ammit Kumar
DEPONENT



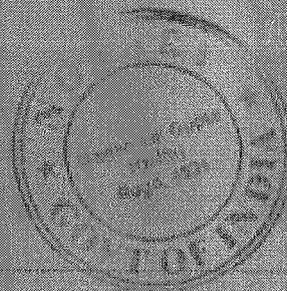
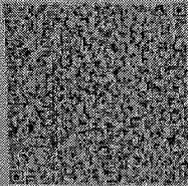
सत्यमेव जयते

INDIA NON JUDICIAL

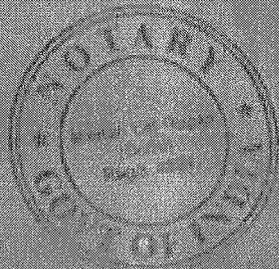
Government of National Capital Territory of Delhi

e-Stamp

Certificate No. : IN-DL85292591020223U
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 Account Reference : IMPADO (IV) / d1873403 / DELHI / DL-DLH
 Unique Doc. Reference : SUBIN-DLDL 8734035092#704780235U
 Purchased by : AMIT KUMAR
 Description of Document : Article 15 Incorpurity Bond
 Property Description : Not Applicable
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : AMIT KUMAR
 Second Party : MUNICIPAL CORPORATION OF DELHI
 Stamp Duty Paid By : AMIT KUMAR
 Stamp Duty Amount (Rs.) : 100
 (One Hundred only)



Please write or type below this line



Amit Kumar

Statutory Alert

The e-stamp duty is a service provided by the Government of India. It is not a tax. It is a fee for the use of the e-stamp system. The e-stamp system is a service provided by the Government of India. It is not a tax. It is a fee for the use of the e-stamp system.

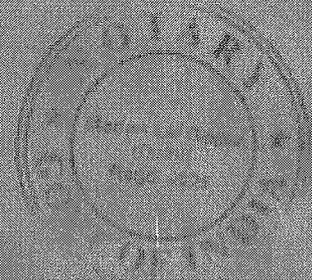
I, AMIT KUMAR S/O SH. KULDEEP SINGH R/O FIRNI ROAD, SECTOR-17, ROHINI, NEAR PARCHUN KI DUKAN, SHAHBAD DAULATPUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

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5. That I closed my Cattle Dairy after receiving the aforesaid notice.
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Amit Kumar
DEPONENT

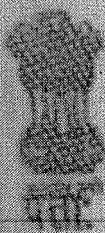
VERIFICATION:-

Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

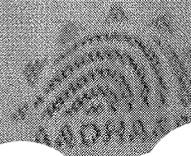


08 SEP 2022
ATTESTED
[Signature]

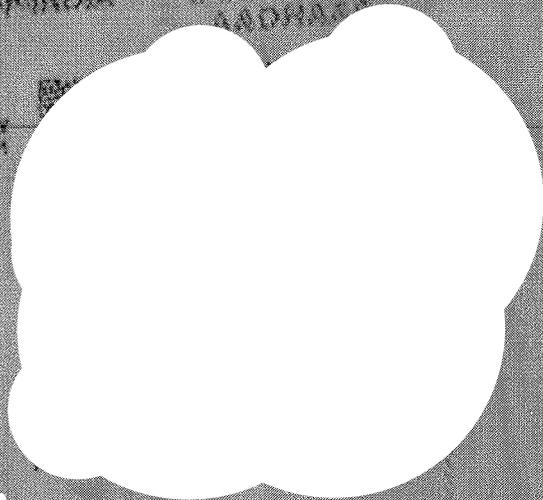
Amit Kumar
DEPONENT



भारत सरकार
पहचान प्राधिकरण
INDIA



S/O कुलदीप सिंह, 623 आंबेडकर चोपाल, साहिबबाद
दोलत पुर, नोर्थ वेस्ट दिल्ली,
दिल्ली - 110042



Address :
S/O Kuldeep Singh, 623 AMBEDKAR
CHOPAL, SAHIBABAD DOLAT PUR, North
West Delhi,
Delhi - 110042



1047



help@uidai.gov.in



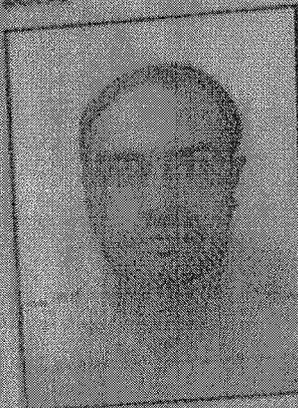
www.uidai.gov.in



भारत सरकार
पहचान प्राधिकरण
INDIA



Issue Date: 14/03/2022



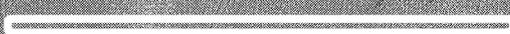
अमित सिंह
Amit Singh
जन्म तिथि/DOB: [redacted]
पुरुष/MALE
Mobile: [redacted]



Issue Date: 24/12/2014

मेरा आधार, मेरी पहचान

Amit Kumar
9285948117



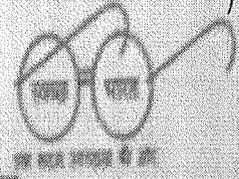


52

Annex A



पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कार्या नं० 312, MCD जोनल बिल्डिंग
नरेला दिल्ली-110040



दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com

Dated:-

No. 430/DD(VS)/NZ/2022

M. M. Singh, Giridhami (A)

Firma Road, Su 17

Rohini Park Side Near

AKHAR Tea Stall

17/08/22

नोटिस

दिनांक _____ को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस की डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जफ्त कर लिया जायेगा व आपके परिसर को सील भी किया जा सकता है।

Signature
17/08/22

पं० टी० आई० नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

Handwritten signature and date.

By. No. 580
Date 8.9.22 Dated: 08.09.2022
Deputy Director (VS)
Narela Zone NDMO

To,

The Deputy Commissioner
Delhi Municipal Corporation
Narela Zone, Delhi-110040.

Sub: - Application regarding received cause/closure Notice / Challan vide No. _____/DD(VS)NZ/2022 on dt. 17.08.2022.

Respected Sir/Madam,

I, MEER SINGH SON OF SH. GIRDHARA SINGH RESIDENT OF JHUGGI NO. 152, SEC-26, ROHINI, SAHIBABAD, DAULATPUR, NORTH WEST DELHI-110042, That I am the owner / Tenant / Authorized person of MILK DAIRY situated JHUGGI NO. 152, SEC-26, ROHINI, SAHIBABAD, DAULATPUR, NORTH WEST DELHI-110042 and That Delhi Municipal Corporation has issued cause/closure Notice / Challan vide No. _____/DD(VS)NZ/2022 on dt. 17.08.2022 above said CATTLE DAIRY.

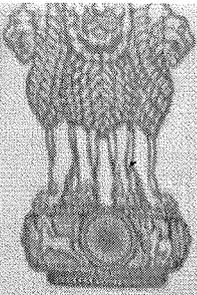
That I inform to you that I have closed down above said CATTLE DAIRY. That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property, I also undertake that I shall only open above said CATTLE DAIRY after the getting licence from Delhi Municipal Corporation.

That I request to Delhi Municipal Corporation and concerned department kindly resolve closure Notice of the above said premises/property.

Thank you

With Regards

MEER SINGH



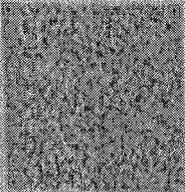
सत्यमेव जयते

INDIA NON JUDICIAL

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL86361489176019U
Certificate Issued Date	: 08-Sep-2022 01:58 PM
Account Reference	: IMPACC (IVY) dl873403/ DELHI/ DL-DLM
Unique Doc. Reference	: SUBIN-DLDLB7340351073883682261U
Purchased by	: MEER SINGH
Description of Document	: Article 15 Indemnity Bond
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: MEER SINGH
Second Party	: MUNICIPAL CORPORATION OF DELHI
Stamp Duty Paid By	: MEER SINGH
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)



Please print or type below the line



Statutory Alert

The authenticity of this Stamp Certificate shall be verified at www.stampservices.gov.in using a Stamp Machine or an e-Stamp Certificate. Any tampering of the details on this Certificate and its use without the assistance of Stamp Machine or e-Stamp Certificate shall be treated as an offence under the provisions of the Stamp Act, 1899.

I, MEER SINGH S/O SH. GIRDHARA SINGH R/O JHUGGI NO-152, SEC -22
26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-
110042. do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at JHUGGI NO-152, SEC -26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.
2. That I received Notice No. _____ (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action take against me.
7. If I will working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

DEPONENT

VERIFICATION:-

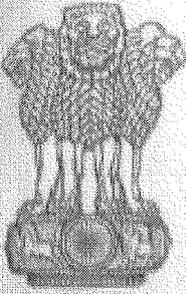
Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



08 SEP 2022

ATTESTED

DEPONENT



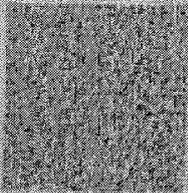
सत्यमेव जयते

INDIA NON JUDICIAL

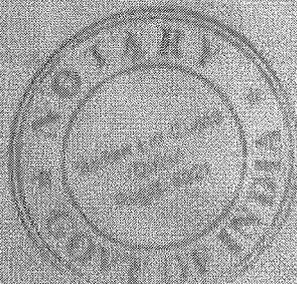
Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL05350080034248U
Certificate Issued Date	: 08-Sep-2022 01:55 PM
Account Reference	: IMPACC (IV) 0873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL05350080034248U
Purchased by	: MEER SINGH
Description of Document	: Article 4 Affidavit
Property Description	: NA
Consideration Price (Rs.)	: 0 (Zero)
First Party	: MEER SINGH
Second Party	: Not Applicable
Stamp Duty Paid By	: MEER SINGH
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line



Notary Agent

1. The validity of the e-Stamp certificate should be verified at www.e-stamp.gov.in or using e-Stamp Mobile App at www.e-stamp.gov.in. The validity of the e-Stamp certificate and its amount can be verified by using the e-Stamp Mobile App at www.e-stamp.gov.in.

I, MEER SINGH S/O SH. GIRDIHARA SINGH R/O JHUGGI NO-152, SEC - 26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042. do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at JHUGGI NO-152, SEC -26, ROHINI, SAHIBABAD DAULAT PUR, NORTH WEST DELHI-110042.
2. That I received Notice No. _____ (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

DEPONENT

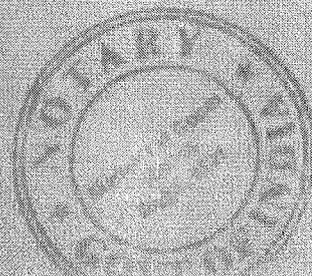
VERIFICATION:-

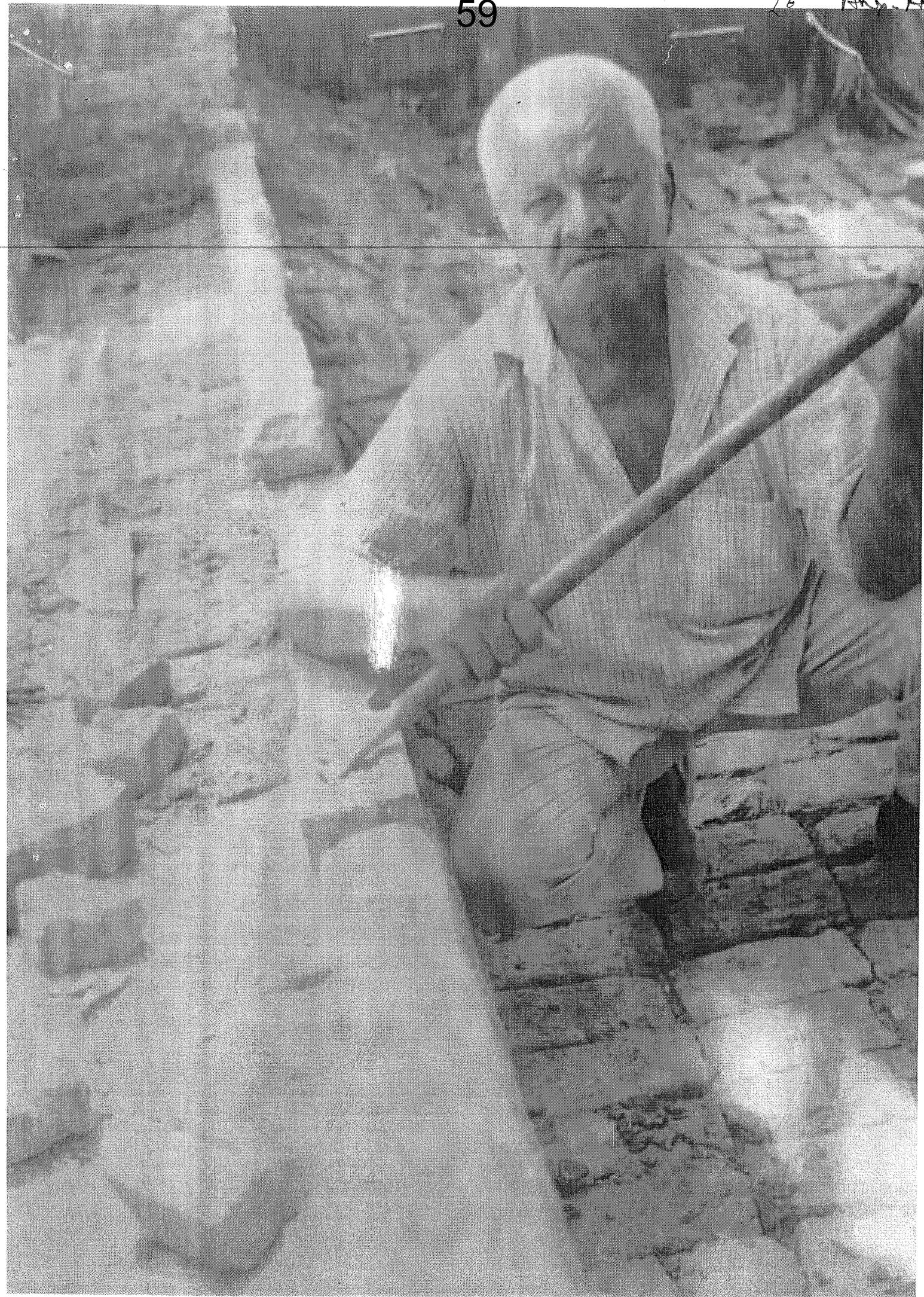
Verified at Delhi, on this 08-09-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

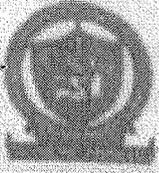
DEPONENT

[Handwritten signature]

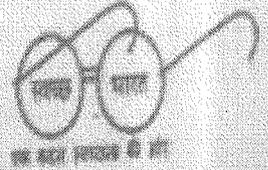
08-09-2022







पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा नं० 312, MCD जॉनल बिल्डिंग
नरेला दिल्ली-110040



दूरभाष नं० 011-27284589, Email- ddvsnz@gmail.com

No. 498/DD(VSYNZ/2022

Dated:-

SH Palta

D-48, Pasarn ki Dukan

Firni Road, Sec 17

Mohali Shah bad

Daulat Pur Delle

नोटिस

दिनांक 17/08/22 को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस की डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जप्त कर लिया जायेगा व आपके परिसर को सील भी किया जा सकता है। 05/08/22

SKD
17/08/22

एम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

पल्टा
17-8-2022

Dated: 24.08.2022 28

~~To,~~
The Deputy Commissioner,
North Delhi Municipal Corporation
Narela Zone, Delhi-110040.

579
27. 08. 2022
Date 8-7-22
Deputy Director (VS)
Narela Zone NDMCO

Sub: - Application regarding reply of Closure Notice vide Notice
428/DD (VS)/NZ/2022 on dated 17.08.2022.

Respected Sir/Madam,

I, PALTU S/O AJIZ RESIDENT OF FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 That I am the owner / Tenant / Authorized person of PROPERTY/PREMISES situated at FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 and I have received cause/closure Notice 428/DD (VS)/NZ/2022 on dated 17.08.2022.

That I have received of the Cause/closure Notice / Challan due to misused for running the trade of cattle dairy in total violation of permissible use of the said property and I undertake that I have closed down above said trade.

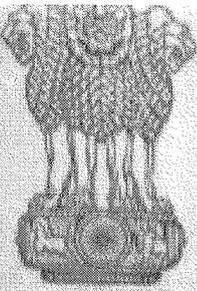
That I request to Municipal Corporation of Delhi and concerned department kindly cancel or resolve the show cause/closure notice of the above said premises/property.

Thank you

umg

With Regards

9278526140



सत्यमेव जयते

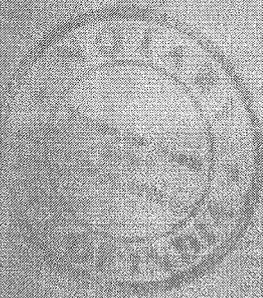
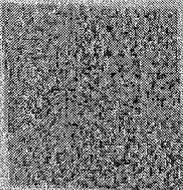
INDIA NON JUDICIAL

29

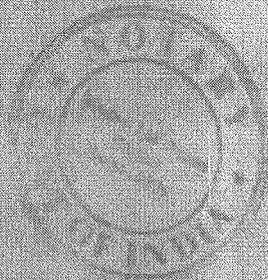
Government of National Capital Territory of Delhi

Stamp

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Certificate Issued Date	: 24-Aug-2022 02:01 PM
Account Reference	: IMPACC (IV) 01873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL DL 07340336833326031970U
Purchased by	: PALTU
Description of Document	: Article 15 Indemnity Bond
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: PALTU
Second Party	: MUNICIPAL CORPORATION OF DELHI
Stamp Duty Paid By	: PALTU
Stamp Duty Amount (Rs.)	: 100 (One Hundred only)



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Statutory Alert

The contents of this stamp certificate should be verified with the information available on the Delhi e-Stamping Portal at www.delhi-stamp.com

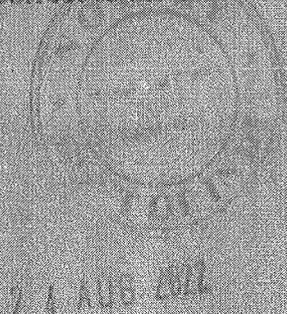
I, PALTU S/O SH. ABHAY RAM R/O D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

1. That I am the tenant/ owner of the Property situated at D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 428/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That give me some time for apply Veterinary Dairy License & if I used premises without Veterinary Dairy License then appropriate action taken against me.
7. If I will be working without License in future. I will pay the fine of Rs. 1,00,000/- only to Municipal Corporation of Delhi.
8. That it is my true and correct statement.

[Signature]
DEPONENT

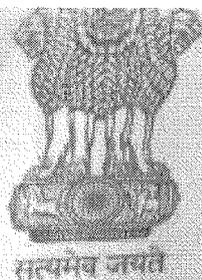
VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.



[Signature]
DEPONENT

D



सत्यमेव जयते

INDIA NON JUDICIAL

64

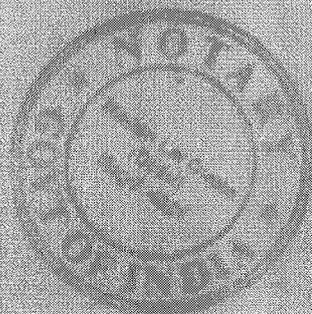
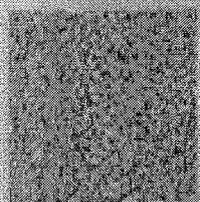
Annex-A

31

Government of National Capital Territory of Delhi

e-Stamp

Certificate No.	: IN-DL77820227320126U
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Account Reference	: IMPACC (IV) d1873403/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DL87340336704380572799U
Purchased by	: PALTU
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: PALTU
Second Party	: Not Applicable
Stamp Duty Paid By	: PALTU
Stamp Duty Amount (Rs.)	: 10 (Ten only)



Please write or type below this line



Handwritten signature

Statutory Alert

The authenticity of this stamp certificate should be verified at www.delhi.gov.in

I, PALTU S/O SH. ABHAY RAM R/O D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042 do hereby solemnly affirm and declare as under:-

32

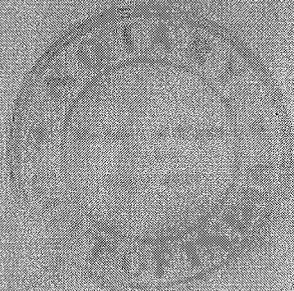
1. That I am the tenant/ owner of the Property situated at D-48, PARCHUN KI DUKAN, FIRNI ROAD, SECTOR-17, ROHINI, SHAHBAD DAULAT PUR, DELHI-110042.
2. That I received Notice No. 423/DD (VS)/NZ/2022 dated 17-08-2022 from the office of the MCD (Veterinary Services Department) accusing me kept the Cattle Dairy creating very unhygienic and insanitary conditions in contravention of the Dairy.
3. That it is submitted that I have remove the Cattle at the above said land after receiving the said notice. I shall never carry out any illegal activity on the said land in violation of permission rules, bye laws and regulations.
4. That I now seek relief from the Office of the Dy. Director (VS) regarding the said notice may kindly not be enforced and given effect to any it may kindly be withdrawn in the interest of justice.
5. That I closed my Cattle Dairy after receiving the aforesaid notice.
6. That it is my true and correct statement.

[Signature]
DEPONENT

VERIFICATION:-

Verified at Delhi, on this 24-08-2022 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

[Signature]
DEPONENT



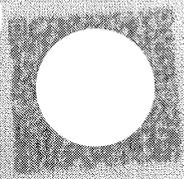
ATTESTED

24 AUG 2022



भारत सरकार
GOVERNMENT OF INDIA

पति का नाम
Father Name
जन्म वर्ष / Year of Birth
पुंस / Male



आधार - आम आदमी का अधिकार

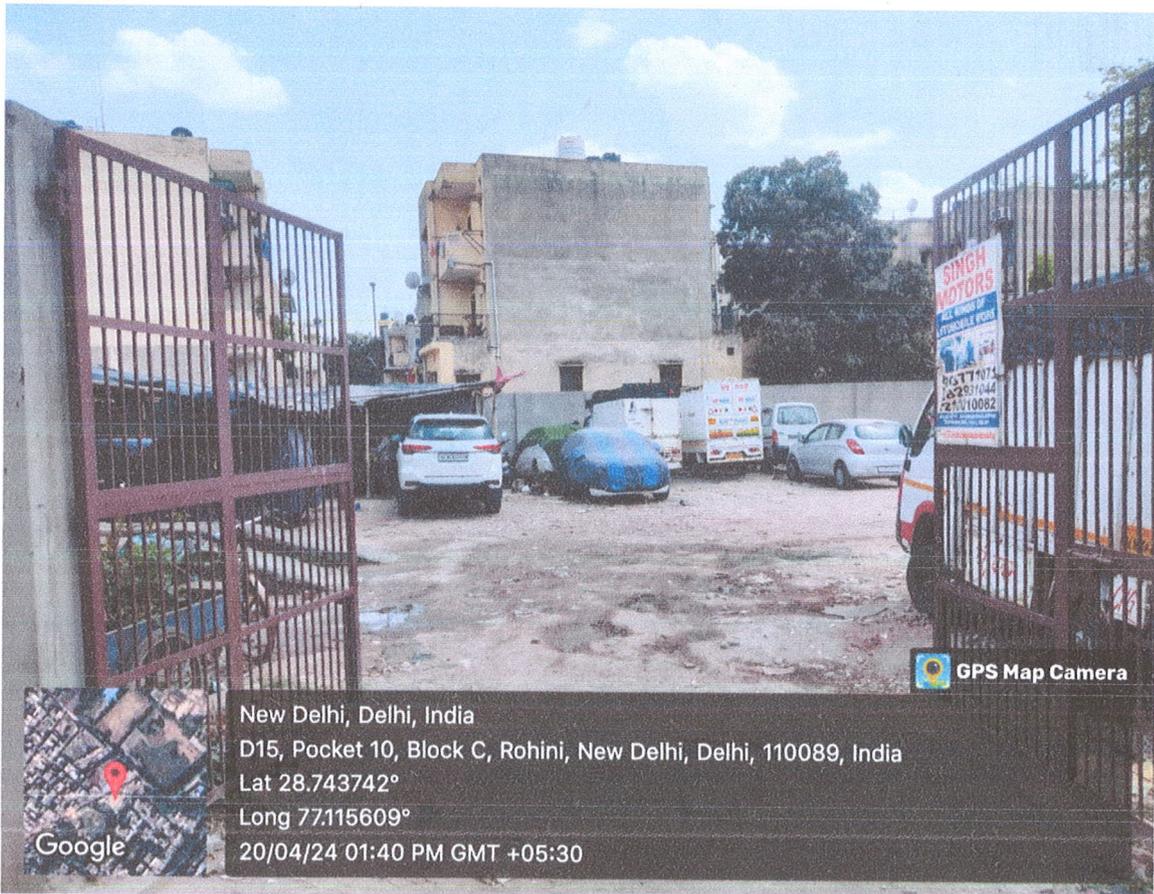
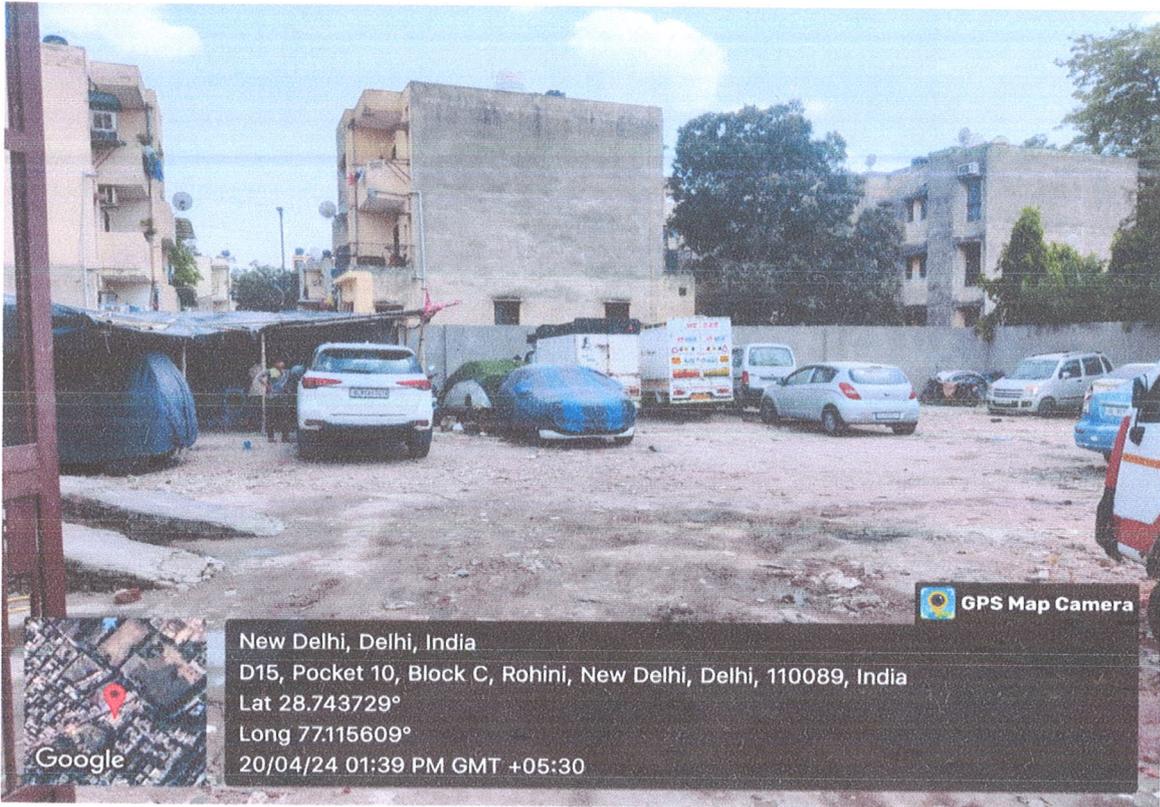


भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA

राज्य शाखा, आंध्र प्रदेश
विश्वनाथपुर, गोंय
New Delhi
110042

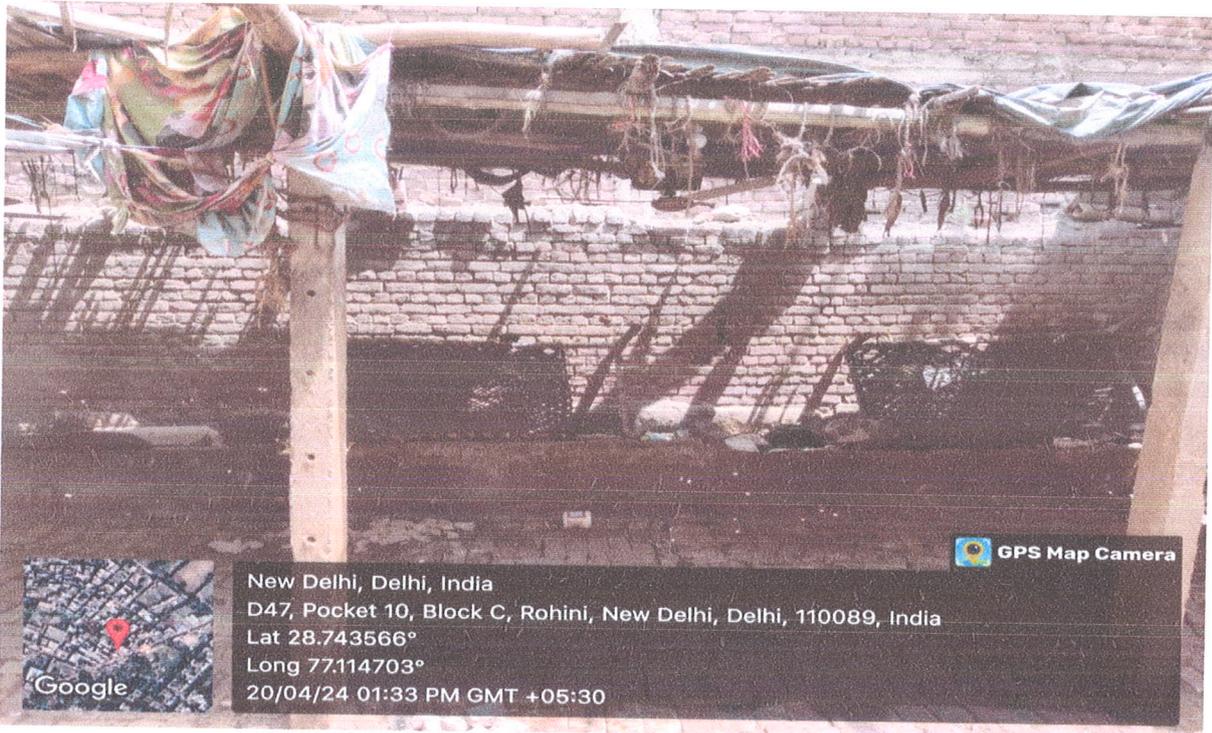
SH. KABIR

ANNEXURE B A



SH. PALTU

ANNEXURE B A

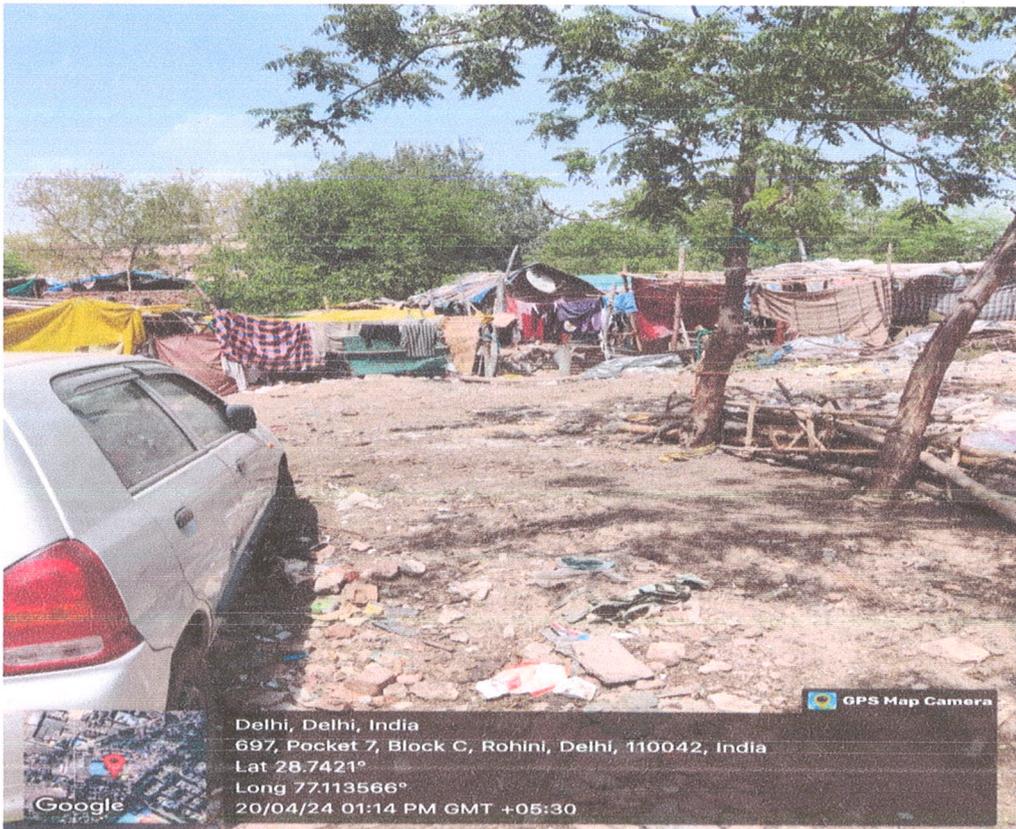
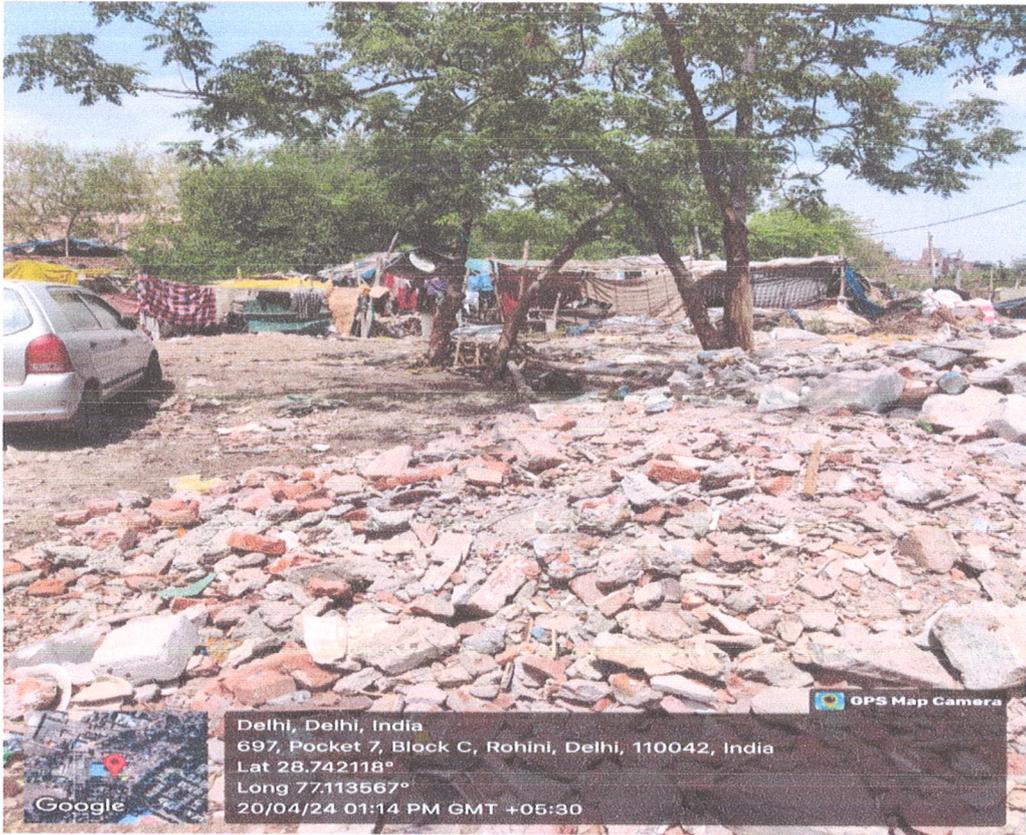


SH. AMIT

ANNEXURE B A



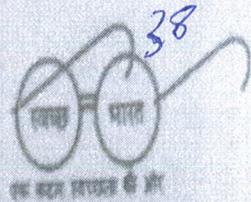
SH. MEER SINGH ANNEXURE B A





पशु चिकित्सा सेवाएं विभाग
नरेला क्षेत्र, कमरा न० 312, MCD जॉनल बिल्डिंग
नरेला दिल्ली-110040

दूरभाष न० 011-27284589, Email- ddvsnz@gmail.com



No. 497/DD(VS)/NZ/2022

Dated:-

SH Shehzad SI. AGI3
Firm Road, Sur 17
Rohini Shah bad
Doubt Pur Delhi 110

नोटिस

17/08/22

दिनांक _____ को निरीक्षण के दौरान आप शहरी क्षेत्र में उपरोक्त पते पर डेरी चलाते पाये गये, शहरी क्षेत्र में गाय/भेस की डेयरी चलाना मना है। इसलिए आपको इस पत्र के माध्यम से सूचित किया जाता है कि आप अपनी गाय/भेस कि डेयरी को उपरोक्त पते से शीघ्र हटा ले अन्यथा आपको बिना किसी सूचना के आपके पशुओं को जब्त कर लिया जायेगा और आपके परिसर को सील भी किया जा सकता है।

SP...
17/08/22

एँम० टी० आई०/नरेला क्षेत्र

उप-निदेशक (वी० एस०)/ नरेला क्षेत्र

21/08/22



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MUNICIPAL CORPORATION OF DELHI
(VETERINARY SERVICES DEPARTMENT)
Room No.-312, Zonal Building, Narela,
Delhi-110040, ddvsnz@gmail.com

Amr. B
39

NO. DD(VS)/NZ/2022/553

Dated: 14-09-2022

To,

The S.H.O.
Police Station, K.N. Katju Marg,
Sec-16, Rohini, Delhi-89.

Subject :- Request for keeping watch and ward of sealed illegal dairy premises.
Reference:-Orders passed by Hon'ble NGT in O.A. No. 546/2022 on 05.08.2022 in the matter "Gyander Singh Rana Vs. Kadir Dairy & Ors" Regard joint Committee meeting and visit of the area.

In compliance of the direction of Hon'ble Delhi High Court in the matter of Common Cause Society v/s Union of India and Ors in CPW No. 3791/2000 and WP(C) 697/2016. Sham Sharma Vs. GNCTD & Ors. Action was carried out by the staff of the Veterinary Services Department, Narela Zone for sealing of illegal dairy in the jurisdiction of the P.S. K.N. Katju Marg Sec-16, Rohini, Delhi on dated 10.09.2022 in the area of Firmi road, Shahbad Doulatpur Village, Delhi-42. Following illegal dairy has been sealed as per the details given below:

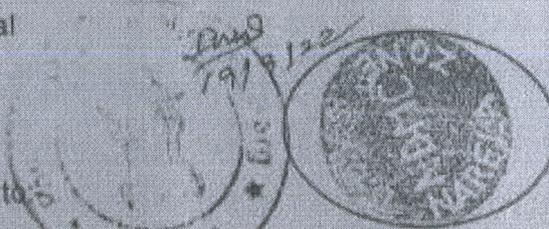
S. No.	Name	Address Of Illegal Dairy	Date Of Sealing	No. Of Seal
01	Sh. Shehzad S/O Sh. Ajiz	Firmi Road, Sec-17, Rohini, Shahbad Doulatpur, Delhi	10.09.2022	Two Sealing Point

You are hereby requested to direct the concerned beat officer to keep vigil over the sealed dairies & prosecution action should be initiated against the persons/ dairy owners trying to temper the seal of the MCD under the relevant Section of the Delhi Police Act/ IPC Act.

Impression of the Seal

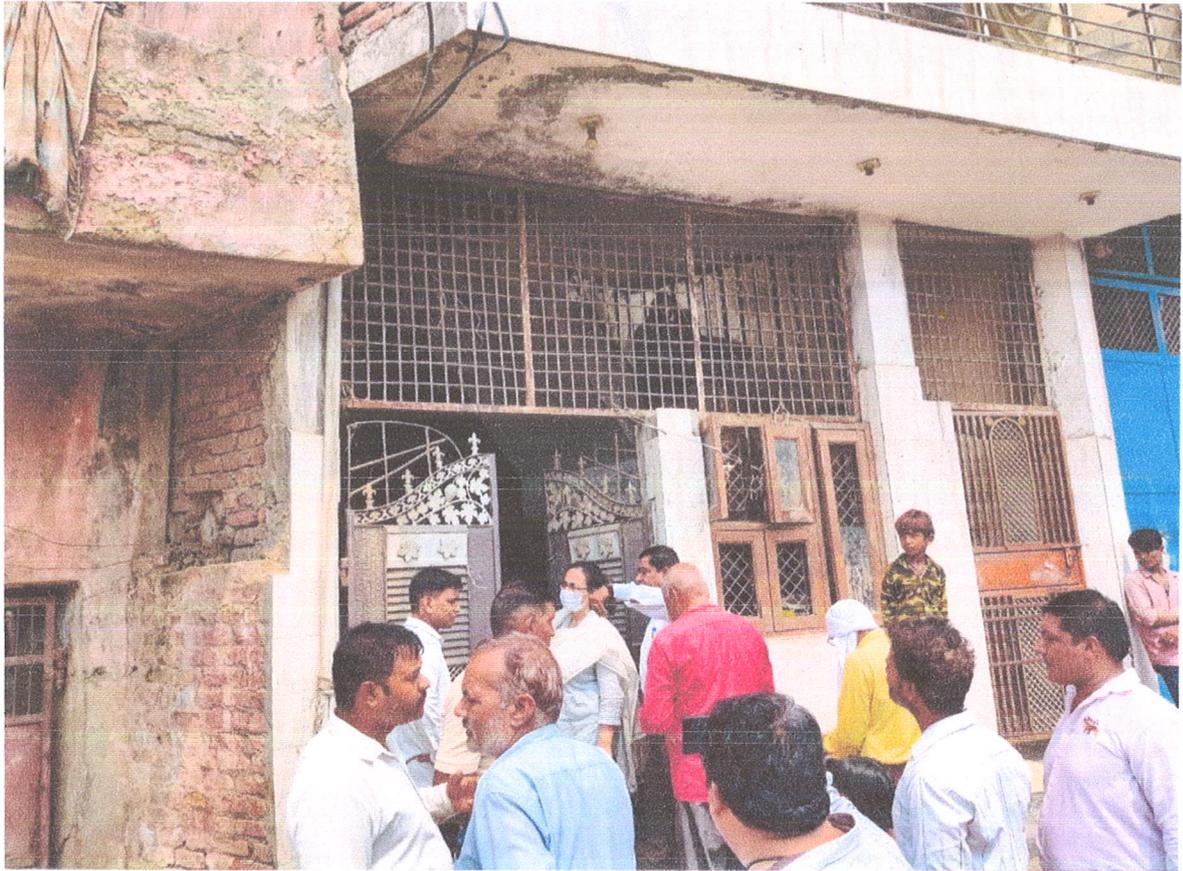
Copy for information to

- Dy. Commissioner/Narela Zone
- Director (VS)
- O/C



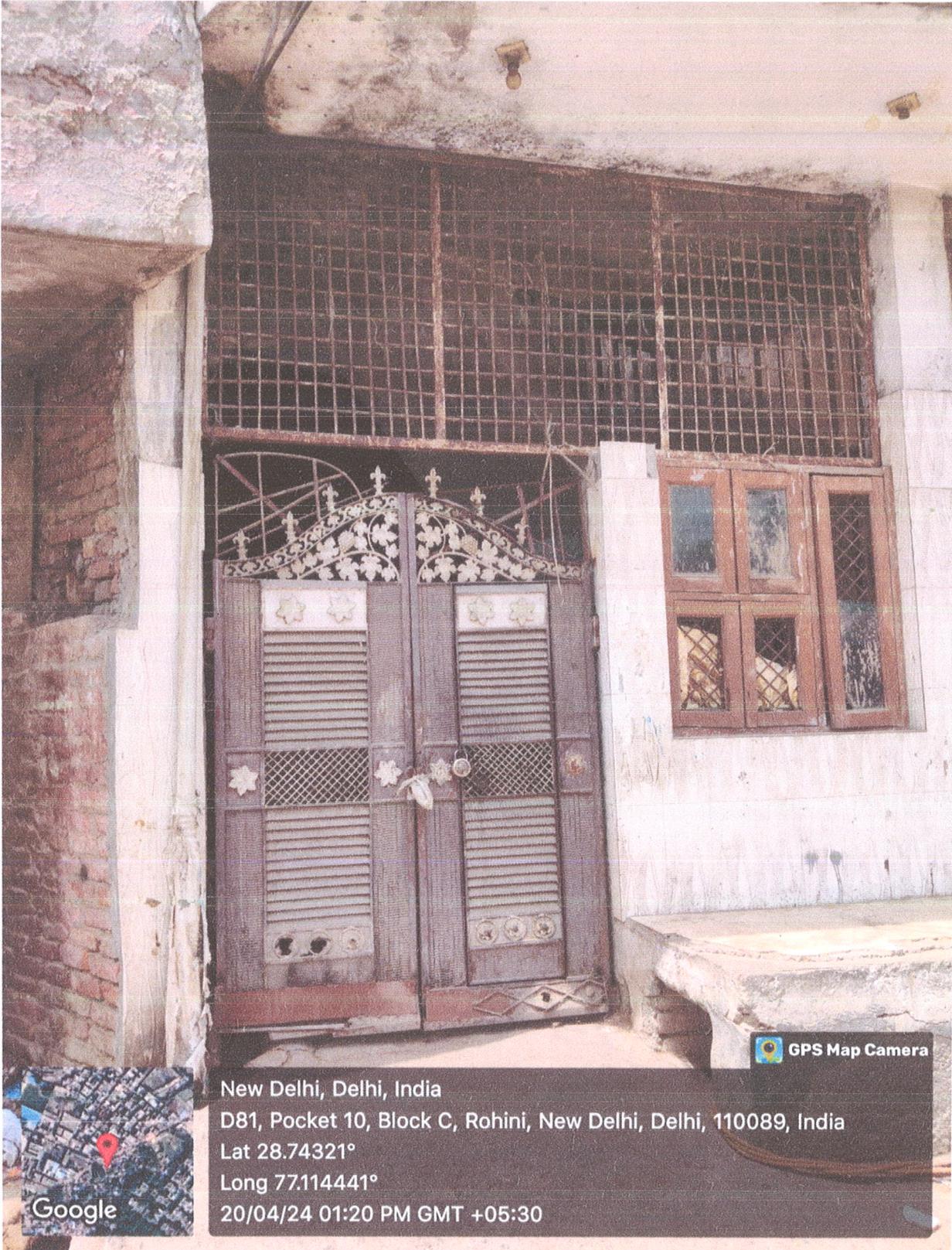
o/c

Handwritten signature
Veterinary Officer
Narela Zone
Veterinary Services Deptt.
Narela Zone
Delhi Municipal Corporation



SH. SHEHZAD (SEALED)

ANNEXURE  C



 GPS Map Camera
New Delhi, Delhi, India
D81, Pocket 10, Block C, Rohini, New Delhi, Delhi, 110089, India
Lat 28.74321°
Long 77.114441°
20/04/24 01:20 PM GMT +05:30



SH. PRAHLAD

ANNEXURE E



New Delhi, Delhi, India
E75, Pocket 10, Block C, Rohini, New Delhi, Delhi, 110089, India
Lat 28.742749°
Long 77.113535°
20/04/24 01:51 PM GMT +05:30

GPS Map Camera